

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**Item 37**

**IA No.1644/23, 1851/23  
In**

**CP(IB) No. 198/Chd/Pb/2021  
(Admitted)**

**Under Section 7 & 60(5) IBC 2016  
R 11 NCLT**

**In the matter of:-**

UCO Bank

...Petitioner/Financial Creditor

Vs.

S.R. Industries Ltd.

...Respondent/ Corporate Debtor

As the Hon'ble Member(Technical) is holding Bench with the Hon'ble Member (Judicial) of Guwahati Bench after lunch today, hence, the matter is adjourned to 19.09.2023.

Sd/-  
**Court Officer**

August 17, 2023  
PRF